

**Central Administrative Tribunal
Principal Bench**

OA No.1595/2017

New Delhi, this the 9th May, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri Ravi Kumar, aged 39 years
S/o Shri Sewa Ram
R/o KG-1, 543, Vikas Puri
New Delhi-110018.Applicant

(By: Applicant in person)

Versus

1. The Secretary
Ministry of New and Renewable Energy (MNRE)
Block-14, CGO Complex
Lodhi Road, Delhi-110003.
2. Mr. S.K. Singh (Director General)
National Institute of Solar Energy (NISE)
Faridabad Gurgaon Road, Gwal Pahari
Gurgaon, Haryana-122003.
3. Mr. Agrim Kaushal (EA & DDG)
National Institute of Solar Energy (NISE)
Faridabad Gurgaon Road, Gwal Pahari
Gurgaon, Haryana-122003.
4. Mrs. Rajasree Ray
(Formerly Economic Advisor to ISA)
Department of Economic Affairs (DEA)
Ministry of Finance, North Block.
5. Dr. O.S. Sastry
Director HR (Former DG NISE)
National Institute of Solar Energy (NISE)
Faridabad Gurgaon Road, Gwal Pahari
Gurgaon, Haryana-122003.
6. The Secretary
Central Vigilance Commission
Satarkta Aayog, Satarkta Bhawan
I.N.A. New Delhi-110023.

7. The Director
Central Bureau of Investigation
CBI Complex, CGO Area
Lodhi Road, New Delhi-110003.
8. The Commissioner, Delhi Police
Police Headquarters
PWD Bhawan, Opposite ITO
New Delhi-110002.
9. The Secretary
Prime Minister Office (PMO)
South Block, New Delhi-110004.Respondents

ORDER (ORAL)**Justice Permod Kohli, Chairman :-**

The applicant is aggrieved of his termination vide the order dated 04.10.2016. However, we find that the termination order has not been challenged. In essence, the applicant seeks setting aside of the termination order without challenging the same.

2. In this view of the matter, the applicant seeks to withdraw this Application with liberty to file a fresh one challenging the termination as well. Prayer allowed. OA is dismissed as withdrawn. Additional copies filed by the applicant with the OA may be returned to him.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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